

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/04/2019

C.P./260/19/2013

O.A./260/942/2012

M K MALLICK

-V/S-

A MUKHERJEE

ITEM NO:38

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>No one appears on behalf of the applicant. This C.P. has been filed for non implementation of the order dated 19.12.2012 of this Tribunal. It is not known whether in the meantime, the order has been complied with or not. On the previous date i.e.. on 07.03.19 no one was present on behalf of the applicant. It seems that the applicant is no longer interested to pursue this case. Hence, the C.P. is dropped for non prosecution on the part of the applicant. Notices if any issued are discharged.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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